

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/148/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISES
NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARD LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① TK BHASKAR
VIKRAM P JAIN
SHWETHA VASUDEVAN

Counsel for the
Respondent



ORDER

Counsel for petitioner called absent. Counsel for respondent present and stated that the parties have arrived at a settlement and sought time for reporting the final outcome of the same. Time extended at request. Pu up on 08.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)